

SHIPPING

1034. Shrimati Tarkeshwari Sinha: Will the Minister of Transport be pleased to state:

(a) the total number of ships together with their gross registered tonnage acquired or constructed and delivered during the First Plan period up to 29th February, 1956, and the total cost of the ships acquired and of the ships constructed;

(b) the amount of the total cost of acquisition and construction of ships mentioned in part (a) financed by Indian shipowners from their own resources and the amount financed from the loans given by the Government to shipping companies;

(c) the total number of ships together with their gross registered tonnage sold or scrapped during the First Plan period up to 29th February, 1956 and the total amount that was secured by shipowners by the selling of ships;

(d) the net additional tonnage *i.e.* the number of ships together with their Gross Registered Tonnage, that has been actually added to the Indian Fleet up to 29th February 1956 during the First Plan period; and

(e) the total number of ships together with their gross registered tonnage that are now actually under construction firstly in the shipyard at Visakhapatnam and secondly in the shipyards of foreign countries?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). A statement giving the required information is appended. [See Appendix VIII, annexure No. 48].

(c) 34 ships of 91,215 G.R.T. were sold or scrapped during the period in question. Information regarding the total amount secured by the shipowners by the sale of the ships, is not readily available. It is being collected and will be furnished in due course.

(d) 26 ships of 89,662 G.R.T.

(e) 13 ships of 42,066 G.R.T. in the aggregate (including Excise Launch, Port Tug etc.) are now under various stages of planning and construction

at the Visakhapatnam shipyard. 12 ships of a total tonnage of 76,500 G.R.T. are now under construction abroad in foreign shipyards for Indian shipping companies.

UNIFORMS SUPPLY IN P & T DEPARTMENT

1035. Choudhuri Muhammed Shaf-fee: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that no uniform is supplied to Bhisties and Malis who are serving in the P. & T. Department; and

(b) if so, the reasons therefor?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) Yes.

(b) In the P & T Department uniform is not supplied as a condition of service of the officials, but solely in the interests of administration judged on the basis of the nature of duties performed by different classes of officials.

RAILWAY QUARTERS

1036. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that at Muzaffarpur in North Eastern Railway persons of essential services are not being provided quarters whereas non-essential ones are given quarters; and

(b) if so, the reason therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Essential staff are being given relative preference over Non-essential staff in allotment of quarters at Muzaffarpur. However, mainly due to establishment of Regional Headquarter at the station and due to scarcity of private accommodation, some non-essential staff have also been allotted quarters at this station.

केन्द्रीय न्यूनतम मजूरी मंत्रणा बोर्ड

१०३७. श्री को० सी० सोधिया: क्या धर्म मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्तमान केन्द्रीय न्यूनतम मजूरी मंत्रणा बोर्ड के सदस्यों की सूची कब बनाई गई थी और उनके नाम क्या हैं ;